

| Name of the corporate debtor: Prithvi Energy Limited; Date of commencement of liquidation: 25th August 2023; List of stakeholders as on : 17th November 2023 | | | | | | | | | | | | |
|--|-----------------------------------|---------------------------|-------------------|---------------------------|-----------------|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|---|
| List of unsecured financial creditors | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | Punjab National Bank | 22-09-2023 | 76,73,61,206.00 | 49,87,92,894.91 | Unsecured | 49,87,92,894.91 | 53.90 | - | - | - | 26,85,68,311.09 | The claim amount submitted by the creditor is not precise for a reason that the liquidator has sought additional clarification/documents from the creditor for substantiation of the amount of claim. However, even after repeated reminders the creditor has not submitted the details. Hence, under such a scenario the claim amount has been admitted in accordance with regulation 25 of the liquidation regulation 2016. |
| 2 | Bank of Baroda | 22-09-2023 | 43,10,14,286.42 | 43,10,14,286.42 | Unsecured | 42,65,81,103.48 | 46.10 | - | - | - | 44,33,182.94 | The claim amount submitted by the creditor is not precise for a reason that the liquidator has sought additional clarification/documents from the creditor for substantiation of the amount of claim. However, even after repeated reminders the creditor has not submitted the details. Hence, under such a scenario the claim amount has been admitted in accordance with regulation 25 of the liquidation regulation 2016. |
| 3 | Woodstock Exports Private Limited | 20-09-2023 | 1,50,16,000.00 | 1,50,16,000.00 | Unsecured | - | - | - | - | - | - | The claim amount submitted by the creditor is not precise for a reason that the liquidator has sought additional clarification/documents from the creditor for substantiation of the amount of claim. However, even after repeated reminders the creditor has not submitted the details. Hence, under such a scenario the claim amount has been admitted in accordance with regulation 25 of the liquidation regulation 2016. |
| | - | | 1,21,33,91,492.42 | 94,48,23,181.33 | - | 92,53,73,998.39 | 100.00 | - | - | - | 27,30,01,494.03 | |